

Sewerage System

the Union Government for the purpose?

2074. SHRI KRISHAN DUTT SULTANPURI : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO) : (a) In so far as Union Territories are concerned, the sewerage schemes are under implementation in Chandigarh, Delhi and Pondicherry. The outlays approved by the Planning Commission for the purpose in these 3 Union Territories are as under :

(a) the funds sanctioned by the Union Government for sewerage system in the Union Territories; and

(b) the names of the States from which such demands have been received by

<i>(Rs. in crores)</i>			
<i>Sl. No.</i>	<i>Name of Union Territory</i>	<i>Annual Plan 1992-93</i>	<i>Annual Plan 1993-94</i>
1.	Chandigarh	2.00	1.75
2.	Delhi	45.80	47.50
3.	Pondicherry	0.32	0.55

(b) The provision of sewerage facility is a State Subject. To decide the inter se priorities of the projects and to provide funds therefore are the responsibilities of the State Governments.

Investment by Fertilizer Companies

2075. SHRI PANKAJ CHOWDHARY : Will the PRIME MINISTER be pleased to state :

(a) whether some fertilizer companies propose to invest in foreign countries;

(b) if so, the details of such companies; and

(c) the names of these countries and the terms and conditions in this regard?

MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) Yes, Sir.

(b) and (c) Southern Petrochemicals Industries Corporation Limited (SPIC) is implementing a Joint Venture Project for manufacture of Phosphoric Acid in Jordan. Rashtriya Chemicals and Fertilizers Limited (RCF), Krishak Bharti Cooperative Limited (KRIBHCO) and Indian Farmers Fertilizer Co-operative Limited (IFFCO) are exploring possibilities for setting up joint ventures for manufacture of nitrogenous fertilizers in Oman, Qatar and Iran.

THE MINISTER OF STATE IN THE

SPIC will hold 60% of the equity in the

joint venture phosphoric acid project in Jordan.

[*English*]

Indo-China Joint Ventures

2076. DR. KRUPASINDHU BHOI :
Will the PRIME MINISTER be pleased to state:

(a) whether the Government have any proposal to set up some industries in the country in collaboration with China;

(b) if so, the names of such industries;

(c) the time by which these industries are going to be set up; and

(d) the places identified for the location of those units?

THE MINISTER OF STATE IN THE

MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) and (b) Since the announcement of New Industrial Policy, approvals have been given to 17 proposals for foreign collaboration with Chinese enterprises/organisations. The details of these approved projects are given in the attached statement.

(c) The implementation of a project depends on its gestation period which varies from project to project.

(d) Foreign collaboration approvals are intended only to determine the terms and conditions of collaboration and usually do not indicate locations of the industries to be set up. Consequently, foreign investment data, specific to a location, are not centrally maintained.